

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.176/9/HDB/2017
NAME OF THE COMPANY	Air Costa Aviation Private Limited
NAME OF THE APPLICANT/PETITIONER	Flight Raja Travels Private Limited
NAME OF THE RESPONDENT(S)	Air Costa Aviation Private Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Prasad for Mukesh Yadav	Adv	prasad@quslegal.com 9951402522	Prasad

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHIJEET TALWAR	ADVOCATE	9807466373	Abhijeet

ORDER

Heard. Shri G.Prasad on behalf of Shri Mukesh Yadav, Ld. Counsel for the Petitioner. Shri Tarun Reddy on behalf of Abhijeet Talwar, Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent submitted that a reply was already filed in the office. Case is posted to 16-11-2017 for hearing.


Member (T)
pc


Member (J)